

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made in Official exigency with immediate effect :

SN	Name & Emp. Code of the Official	From	To
1.	Bali Ram Gond EC: 88006421	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Praveen Kumar, the then Ld. Principal Judge (HQs), Family Court, South West, Dwarka (On diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Praveen Kumar, Ld. Principal District & Sessions Judge Distt : North-East KKD.
2.	Pramod Kumar EC:22656341/11041	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Praveen Kumar, the then Ld. Principal Judge (HQs), Family Court, South West, Dwarka (On diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Praveen Kumar, Ld. Principal District & Sessions Judge Distt : North-East KKD
3.	Ram Ayodhya Shah EC: 90992/54264559	Desg: Peon Role: Orderly Posting: Previously attached with Sh. Virender Kumar Bansal, the then Ld. Officer on special duty, Hon'ble Supreme Court of India (On diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Virender Kumar Bansal, Ld. Principal Judge Family Courts, West, Tis Hazari (On diverted capacity)
4.	Abdesh Kumar S/o Sh. Munna Lal (Newly Appointed)	Desg: Peon Role: Peon Posting : Office Pool, Admin. III Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Virender Kumar Bansal, Ld. Principal Judge Family Courts, West, Tis Hazari (On diverted capacity)

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

GIRISH KATHPALIA
06:40 pm
15.12.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 93415-93440 /ADMIN-III/Central/P&T/2022

Dated, Delhi the... 15/12/2022

Copy forwarded for information and necessary action to:-

1. The Registrar, Hon'ble Supreme Court of India, New Delhi.
2. The Principal District & Sessions Judge, Central/North-East, Delhi.
3. The Principal Judge, Family Court (HQs), South-West, Dwarka, Delhi.
4. The Officers Concerned.
5. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central/North-East, Delhi.
6. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central/North-East Delhi.
7. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
8. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
9. The Officials concerned.
10. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
11. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

6

11/52